

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Due to demise of **Sh. Abhishek** S/o Late Sh. Om Prakash, Junior Judicial Assistant on 09.10.2021, his name is hereby struck off from the Pay Roll/Strength of this office w.e.f. 10.10.2021 (F/N) in terms of CCS Pension Rules, General Conditions, Point-5(2).

GIRISH KATHPALIA Digitally signed by GIRISH KATHPALIA
Date: 2022.01.06 16:56:33 +05'30'

(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs): Delhi

No. 1704-1723 /Admn-II/PF-JJA/2022

Dated, Delhi the 07 JAN 2022

Copy forwarded for information and necessary action to :-

1. The Drawing & Disbursing Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
2. The Accounts Officer/Assistant Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi, *with the direction to inform the Housing Department in case the official is in possession of Government accommodation.*
3. The Pay & Accounts Office, *through the Accounts Branch, Central District, Tis Hazari Courts, Delhi.*
4. The Personal Office of the Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
5. Dealing Assistants – Establishment / C.R. / Leave / Seniority & Promotion / Transfer & Posting / Vigilance Branch / General Branch / Library / Computer Branch / LAYERS / Accounts Branch; Central District, Tis Hazari Courts, Delhi.
6. The A.O. (Judicial), Recruitment Cell, Tis Hazari Courts, Delhi for updation of record/roster.
7. The Welfare Officer, Tis Hazari Courts, Delhi.
8. The Web-site Committee and Hindi Section, Tis Hazari Courts, Delhi.
9. Ms. Divya Tuli {wife of deceased official Sh. Abhishek, JJA, EC: 89422263}
R/o: H.No. 4598, Street No.13, Jai Mata Market, Tri Nagar, Delhi-110035.
Mob: 9311833339.

Balbir Singh
07/11/22
(Balbir Singh Shalár)
Administrative Officer (Admn. II)
O/o Principal District & Sessions Judge (HQs):
Delhi.